

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:2130  
ANSWERED ON:22.07.2004  
VIOLATION OF CONCEPT OF PANCHAYATI RAJ CONSTITUTIONAL AMENDMENT  
Reddy Shri Magunta Sreenivasulu

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

(a) whether the State Governments are violating the concept of Panchayati Raj Constitutional Amendment in implementation of the Programmes by the Panchayats; and

(b) if so, the action taken/proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) & (b) No Sir, State Governments are not violating the Constitution (73rd Amendment) Act, 1992 but as there is scope for the more effective implementation of the provisions of Part IX read with Article 243ZD of the Constitution relating to the Panchayats, a series of Round Table Meetings of Ministers in charge of Panchayati Raj is being organised in accordance with the schedule given below :

Round Table I:

Sat. – Sun., 24-25 July: Kolkata: `Panchayati Raj: Effective Devolution`, comprising Functions, Functionaries and Finances, as well empowerment of Gram Sabhas.

Round Table II:

Sat. – Sun., 28-29 August: Bangalore: `Panchayati Raj: Planning and Implementation and Rural Business Hubs` including the question of parallel bodies.

Round Table III:

Wed. – Thursday 22-23 September: Raipur - `Reservations in Panchayati Raj`, comprising Scheduled Tribes (including implementation of PESA), Scheduled Castes and Women.

Round Table IV:

Sat. – Sun., 2 – 3 October: Chandigarh - `Panchayati Raj in Union Territories and Panchayati Raj jurisprudence`

Round Table V:

Wed. – Thur., 27–28 October: Uttaranchal (venue to be decided) - `Annual Reports on the State of the Panchayats` (including preparation of a Devolution Index)

Round Table VI:

Sat. – Sun., 27–28 November: Guwahati - `Panchayati Raj Elections and Audit`

Round Table VII:

Sat. – Sun., 11–12 December: Pune - `Capacity Building and Training for Panchayati Raj Institutions`